

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

ORIGINAL APPLICATION NO 188 of 2021 (SZ)

S. Sakthivel, Salem : Applicant

Vs

MoEF & CC, Rep. by its Secretary
to Government New Delhi & others : Respondents

**REPORT FILED BY THE SENIOR ENVIRONMENTAL ENGINEER,
KERALA STATE POLLUTION CONTROL BOARD, FOR AND ON
BEHALF OF THE RESPONDENT**



Adv. Rema Smrithi.

ADDITIONAL STANDING COUNSEL FOR THE FOURTH RESPONDENT:

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

IN

ORIGINAL APPLICATION NO.188 of 2021(SZ)

S. Sakthivel, Salem : Applicant

Vs

MoEF & CC, Rep. by its Secretary
to Government New Delhi & others : Respondents

Index

Sl.No	Description	Pages
1	Report filed by the Senior Environmental Engineer, Regional office, Ernakulam for and on behalf of the Kerala State Pollution Control Board	1-11

Dated this the 21st day of July 2023

Rema Smrithi, Advocate

ADDITIONAL STANDING COUNSEL FOR THE FOURTH RESPONDENT:

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

ORIGINAL APPLICATION NO 188 of 2021 (SZ)

Applicant : S. Sakthivel, Salem

Respondents : MoEF & CC, Rep. by its Secretary
to Government New Delhi & others

**REPORT FILED BY THE SENIOR ENVIRONMENTAL ENGINEER,
REGIONAL OFFICE, ERNAKULAM FOR AND ON BEHALF OF THE KERALA
STATE POLLUTION CONTROL BOARD**

1. I, Vinaya K.S, now working as the Senior Environmental Engineer, Regional Office, Kerala State Pollution Control Board, Ernakulam. I am competent to and duly authorized to represent Board. I know the facts and circumstances of the case. The factual submissions are true and correct to the best of my knowledge, information and belief.
2. As per the judgment dated 17/05/2023 of the Hon'ble NGT the Kerala State Pollution Control Board was directed to furnish the particulars of (i) the date of establishment of each of the medical colleges, (ii) whether they have valid EC, (iii) when was the first Consent to Operate (CTO) issued and further renewals of the same, if any one of them have gone for an expansion and applied for an EC, (iv) whether any application is made by



Vinaya
VINAYA K.S.
Senior Environmental Engineer

any of these medical colleges under the 'Violation Category' for grant of EC and what is the status.

3. It is respectfully submitted that the Authority for issuing Environmental Clearance for projects which comes under the Item 8(a) Category B of the Schedule of Environmental Impact Assessment Notification is the State Environmental Impact Assessment Authority (SEIAA). The Board is issuing integrated consent to Establish/Operate under Water (Prevention and Control Pollution) Act, 1974, Air (Prevention and Control Pollution) Act, 1981 and Authorization as per Bio Medical Waste Management Rules, 2016 under the Environment Protection Act, 1986. While using issuing consent to establish, Board insists to obtain EC for building having more than 20000 m² before starting the construction works.
4. The details obtained from the Medical Colleges is as follows :-

Sl. No.	Name of Medical College	
1.	Sree Gokulam Medical College	
	i) The date of establishment	January 2005
	ii) Environmental Clearance status	No
	iii) Consent to operate status	1) First consent to operate issued on 29/3/2009 2) Consent was renewed on 21/10/2013, 03/02/2016, 30/06/2023
	iv) Application under violation category for grant	No



Vinaya
VINAYA K.S.
Senior Environmental Engineer

	of EC	
2.	SUT Academy of Medical Science , Vencode College, Vattappara	
	i) The date of establishment	August 2006
	ii) Environmental Clearance status	No
	iii) Consent to operate status	First consent to operate was issued on 19/3/2022. The consent is valid up to 28/02/2027.
	iv) Application under violation category for grant of EC	No
3.	Dr. S.MC.S.I Medical College and Hospital	
	i) The date of establishment	November 2002
	ii) Environmental Clearance status	No
	iii) Consent to operate status	1) First consent to operate was issued on 16/4/2007 2) Consent was renewed on 08/02/2011, 19/03/2014, 19/01/2023. Consent is valid up to 31/08/2027.
	iv) Application under violation category for grant of EC	No



Vinaya
VINAYA K.S.
Senior Environmental Engineer

4.	Al-Azhar Medical College	
	i) The date of establishment	2014
	ii) Environmental Clearance status	Not obtained
	iii) Consent to operate status	First Consent to operate was issued on 08/12/2020 vide No.PCB/HO/IDK/ICO/02/2020, Valid up to 30/06/2023. Now they have applied for ICO renewal and is under process
	iv) Application under violation category for grant of EC	It was reported by the hospital authorities that their first application for EC was treated as violation category and now it is accepted by SEIAA
5.	Amrita Institute of Medical Science, Healthcare, Education and Research	
	i) The date of establishment	As per consent application, the year of establishment is reported as 1998.
	ii) Environmental Clearance status	The hospital does not obtained environmental clearance (EC)
	iii) Consent to operate status	<ol style="list-style-type: none"> 1. First Consent to operate was issued on 18/04/2011 vide No. PCB/HO/EKM/BMW/ICO/124/2011 dated Valid up to 30/06/2012 2. Consent was renewed on 02/07/2013 vide No.PCB/HO/EKM/ICO-R/R1/29/2013 dated Valid up to 30/06/2015 3. Consent was renewed on 18/0/2018




VINAYA K.S.
 Senior Environmental Engineer

		vide No.PCB/HO/EKM-1/ICO-R/15/2018 dated Valid up to 30/06/2023 No expansion of the existing hospital building is reported.
	iv) Application under violation category for grant of EC	No
6.	Karuna Medical College	
	i) The date of establishment	19/09/2006
	ii) Environmental Clearance status	They have not obtained Environmental Clearance till date
	iii) Consent to operate status	First CTO was issued on 10/03/2011 vide No.PCB/HO/PLKD/ICO/02/2011 valid up to 30/06/2012 Consent was renewed on 27/04/2022 vide No. PCB/HO/PLKD/ICO-R/03/2022 valid up to 30/06/2023
	iv) Application under violation category for grant of EC	No
7.	Azeezia Medical College Hospital, Kollam	
	i) The date of establishment	23/09/2007
	ii) Environmental Clearance status	Medical college building consist of 1.35 Lakhs Sq. Ft. only. The EC under process.
	iii) Consent to operate status	First consent to operate was issued on 13/07/2020 valid up to 30/06/2025
	iv) Application under violation category for grant	No



Vinaya
VINAYA K.S.
Senior Environmental Engineer

	of EC	
8.	MES Medical College Hospital, Malappuram	
	i) The date of establishment	April 2023
	ii) Environmental Clearance status	No valid EC
	iii) Consent to operate status	1) First consent to operate was issued on 17/02/2004 vide No: W/10/70/2004 valid up to 31.12.2004 2) Consent was renewed on 10.04.2006 valid up to 31.12.2007
	iv) Application under violation category for grant of EC	No
9.	KMCT Medical Institution	
	i) The date of establishment	2008
	ii) Environmental Clearance status	Nil



Vinaya
VINAYA K.S.
 Senior Environmental Engineer

	iii) Consent to operate status	<p>1) First consent to operate was issued on 17/11/2009 vide No.PCB/HO/KKD/ICO/7/11/2009 valid up to 30/06/2012</p> <p>2) Consent to operate was renewed on 10/04/2015 by No. PCB/HO/KKD/ICO-R/04/2014 valid up to 30/06/2015</p> <p>3) Consent to operate was renewed on 07/01/2019 by No. PCB/HO/KKD/ICO-R/01/2019 valid up to 30/06/2019</p> <p>4) Consent to operate was renewed on 22/01/2022 by No. PCB/HO/KKD/ICO-R/01/2022 valid up to 30/06/2024</p>
	iv) Application under violation category for grant of EC	Nil
10.	Government T.D Medical College, Alappuzha	
	i) The date of establishment	It was taken over by Government of Kerala on 17/10/1967 from the Thiruamla Devaswom Trust.
	ii) Environmental Clearance status	Nil



Vinaya
VINAYA K.S.
 Senior Environmental Engineer

	iii) Consent to operate status	The date of issue of first integrated consent to operate as per PCB file records available is 26/07/2012 valid up to 30/07/2017 Consent to establish – Expansion for super specialty block application was submitted on 13/09/2022. An inspection conducted on 30/09/2022, during the inspection the unit was ready to operate. Hence it was directed to apply for consent to operate incorporating the existing hospital and apply for renewal an ICO for the super specialty block. The application is not yet resubmitted.
	iv) Application under violation category for grant of EC	Nil
11.	MOSC Medical Mission Hospital	
	i) The date of establishment	Details not available as per file records.
	ii) Environmental Clearance status	NO



Vinaya
VINAYA K.S.
Senior Environmental Engineer

	iii) Consent to operate status	<p>1) First consent to operate was issued on 22/08/1998 vide No. W/07/2019/98 Valid up to 31/12/1998</p> <p>a) Consent to operate was renewed on 23/09/1999</p> <p>b) Consent to operate was renewed on 05/08/2002</p> <p>c) Consent to operate was renewed on 03/06/2003</p> <p>2) Consent No. PCB/HO/EKM/ICO/35/2014 dated 05/07/2014 valid up to 30/06/2015</p> <p>3) Consent No. PCB/HO/EKM-2/ICO-R/14/2016 dated 19/12/2016 valid up to 30/06/2018</p> <p>4) Consent No. PCB/HO/EKM-2/ICO-R/07/2018 dated 05/09/2018 valid up to 30/06/2023</p> <p>5) Consent variation order No. PCB/HO/EKM-2/ICO-VAR/10/2022 dated 27/07/2022 valid up to 30/06/2023</p> <p>Also seen that no application had submitted for expansion</p>
	iv) Application under violation category for grant of EC	No
12.	DM Education and Research Foundation, Wayanad	
	i) The date of establishment	The unit had obtained consent to establish on 20/06/2011 with 1250 beds, 504 hostel rooms and 212 apartments
	ii) Environmental Clearance status	The unit had obtained Environmental Clearance on 26/11/2011 for 1100 beds, hostel facility or 860 students and accommodation for 110 attendants.



Vinaya
VINAYA K.S.
 Senior Environmental Engineer

	iii) Consent to operate status	<p>1) The consent to operate was issued on 05/04/2013 vide No. PCB/HO/WND/ICO/01/2013 with 372 beds, 150 hostel rooms, 73 apartments and 34 double beds</p> <p>2) Consent to operate was renewed on No. 22/07/2015 vide No. PCB/HO/WND/ICO-R/01/2015 with 372 beds, 150 hostel rooms, 73 apartments and 34 double beds</p> <p>3) Consent to operate was renewed on 06/12/2018 vide No.PCB/HO/WND/ICO-R/02/2018 with 798 beds, 400 hostel rooms and 113 apartments</p> <p>4) Consent variation No.PCB/HO/WND/CVO/2019 dated 22/10/2019 with 798 beds, 400 hostel rooms and 113 apartments. Consent is valid up to 30/06/2023.</p>
	iv) Application under violation category for grant of EC	No
13.	Kannur Medical College Hospital	
	i) The date of establishment	June 2006
	ii) Environmental Clearance status	No
	iii) Consent to operate status	<p>1) First consent to operate was issued on 07/04/2007</p> <p>2) An application was submitted for renewal of consent vide application No.6552116 for a period from 01/07/2009 onwards, which is under processing.</p>



Vinaya
VINAYA K.S.
 Senior Environmental Engineer

	iv) Application under violation category for grant of EC	No
--	--	----

All that is stated above are true to the best of my knowledge, information and belief.

Dated this 21st day of July 2023



Vinaya
SENIOR ENVIRONMENTAL ENGINEER
VINAYA K.S.
Senior Environmental Engineer